

**PENDENCY/ ARREARS IN THE STATE OF WEST BENGAL, DISTRICT JHARGRAM  
FOR THE MONTH OF FEBRUARY, 2021**

Statement of Cases for February, 2021

Name of the Courts	Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the Month			% increase or decrease in pendency vis-à-vis previous month			Disposal of cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
District & Sessions Judge, Jhargram	248	197	445	14	51	65	13	49	62	249	199	448	0.40%	1.02%	1.42%	--	--	--	--	--	--
Addl. Dist & Sessn Judge, 1 <sup>st</sup> Court, Jhargram	138	412	550	4	0	4	1	1	2	141	411	552	2.17%	-0.24%	1.93%	1	0	1	31	127	158
Addl. Dist & Sessn Judge, 2 <sup>nd</sup> Court, Jhargram	126	444	570	0	3	3	0	2	2	126	445	571	0.00%	0.23%	0.23%	--	--	--	--	--	--
Civil Judge (Sr. Divn), Jhargram	866	98	964	3	0	3	3	1	4	866	97	963	0.00%	-1.02%	-1.02%	--	--	--	--	--	--
Chief Judicial Magistrate, Jhargram	0	2565	2565	0	30	30	0	8	8	0	2587	2587	0.00%	0.86%	0.00%	0	2	2	--	--	--
Addl. Chief Judicial Magistrate, Jhargram	0	1999	1999	0	25	25	0	8	8	0	2016	2016	0.00%	0.85%	0.00%	0	2	2	0	731	731
Civil Judge (Jr. Divn), Jhargram	1569	0	1569	15	0	15	3	0	3	1581	0	1581	0.76%	0.00%	0.00%	--	--	--	--	--	--
Judicial Magistrate, Jhargram	0	4316	4316	0	41	41	0	5	5	0	4352	4352	0.00%	0.83%	0.00%	--	--	--	--	--	--

NB ::

(+) value shows % increase in pendency and (-) value shows % decrease in pendency.

*Rabindranath*  
District & Sessions Judge  
Jhargram

District And Session Judge  
Jhargram